

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 887
ANSWERED ON 25/07/2023

GRAM PANCHAYAT DEVELOPMENT PLAN

887. SHRI NIHAL CHAND

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the objectives and features of Gram Panchayat Development Plan;
- (b) the details of the number of Gram Panchayats identified under this scheme in the country State-wise including Rajasthan;
- (c) the details of steps being taken by the Government for the empowerment of Gram Panchayats thereunder;
- (d) whether the Union Government proposes to include more Panchayats under this scheme in the country in the future; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) Panchayats have been mandated for the preparation of Panchayat Development Plan (PDP) for economic development and social justice utilizing the resources available to them. The PDP planning process has to be comprehensive and based on participatory process which involves convergence with Schemes of all related Central Ministries / Line Departments related to 29 subjects enlisted in the Eleventh Schedule of the Constitution. The State/UT wise status of GPDP prepared by Gram Panchayats across the country is at **Annexure**.

(c) to (e) The process for preparation of GPDP for the next financial year commences every year from 2nd October of the current year, under the People's Plan Campaign (PPC), across the country. Same are uploaded on the eGramSwaraj portal of the Ministry of Panchayati Raj after approval by the Gram Sabha. Ministry is also extending hand holding support to enable the Panchayats for preparation Panchayat Development Plans.

Annexure

Annexure refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 887 answered on 25/07/2023

S. No	State Name	Total GPs Count	Total uploaded GPDP plan	Total GPs Count	Total uploaded GPDP plan	Total GPs Count	Total uploaded GPDP plan
		2021-2022		2022-2023		2023-2024	
1	ANDAMAN AND NICOBAR ISLANDS	264	70	264	70	264	48
2	ANDHRA PRADESH	13371	13351	13324	13323	13325	13311
3	ARUNACHAL PRADESH	2108	1893	2108	1966	2108	2
4	ASSAM	2663	2175	2663	2086	2662	2196
5	BIHAR	8169	8378	8150	8067	8181	8056
6	CHHATTISGARH	11658	11660	11657	11652	11654	11352
7	GOA	191	191	191	191	191	25
8	GUJARAT	14257	14215	14355	14036	14589	14192
9	HARYANA	6233	6161	6230	6225	6223	5522
10	HIMACHAL PRADESH	3616	3598	3615	3600	3615	3553
11	JAMMU AND KASHMIR	4290	2022	4291	4289	4291	3921
12	JHARKHAND	4351	4350	4345	4326	4345	4344
13	KARNATAKA	6000	5952	5958	5936	5953	1
14	KERALA	941	941	941	941	941	909
15	LADAKH	193	193	193	193	193	109
16	LAKSHADWEEP	10	0	10	0	10	0
17	MADHYA PRADESH	22749	22705	23067	22952	23015	22988
18	MAHARASHTRA	27890	27877	27921	27806	27900	27435
19	MANIPUR	3812	2631	3812	758	3812	0

20	MEGHALAYA	6979	0	7033	0	7091	0
21	MIZORAM	834	30	834	763	840	0
22	NAGALAND	1284	1195	1290	0	1292	0
23	ODISHA	6798	6798	6798	6791	6794	6793
24	PUDUCHERRY	108	0	108	0	108	0
25	PUNJAB	13263	13240	13241	13240	13241	13207
26	RAJASTHAN	11341	11315	11285	11303	11250	11244
27	SIKKIM	185	185	185	180	199	187
28	TAMIL NADU	12525	12278	12525	11759	12525	12491
29	TELANGANA	12769	12769	12769	12758	12769	12430
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	38	38	38	38	34
31	TRIPURA	1178	1178	1178	1176	1178	1076
32	UTTARAKHAND	7791	7791	7791	7802	7795	1442
33	UTTAR PRADESH	58189	58235	58189	58107	57712	57502
34	WEST BENGAL	3340	3228	3339	3222	3339	3223
Total Count		269388	256643	269698	255556	269443	237593*

- Till 20/07/2023
